

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
DY No.2223/BB/20 18	For compliances of office objections	Sec 252	M/s OLC Exports India Pvt Ltd	Mahaveer jain PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	PETITIONER/s: MAHAVEER JAIN 91 - 8970532280	Petitioner	
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RESPONDENT/s:

ORDER

Heard Shri Mahaveer Jain, learned PCS for Petitioner.

The learned PCS for Petitioner submitted that, he is going to comply the office objections, and also filed an I.A, by inter-alia seeking to condone the delay in non-compliance of the office objections.

Post the case on **24/10/2018**, for compliance.


MEMBER (T)


MEMBER (J)

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